

# HIGH COURT OF JAMMU AND KASHMIR

(Office of the Registrar General at Srinagar)

## NOTIFICATION

No: 980

Dated: 12-10-2017

It is notified for information of all concerned that 17<sup>th</sup> of October, 2017 (Tuesday) is declared as non-sitting day for the Jammu wing of the Hon'ble High Court and instead of said day, 28<sup>th</sup> of October, 2017 (Saturday) shall be declared as working day for Jammu Wing of the Hon'ble High Court.

By order

  
(Sanjay Dhar)  
Registrar General

No: 25681-705/NG

Dated: 12-10-2017

Copy to the:-

1. Principal Secretary to Hon'ble Chief Justice, High Court of J&K, Srinagar.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_  
.....for information of their Lordships.
3. Secretary to Government Department of LJ&PA, Civil Secretariat, Srinagar.
4. Registrar Vigilance, High Court of J&K, Srinagar.
5. Registrar Judicial, High Court of J&K, Srinagar/Jammu.
6. Administrative Officer, Office of the Advocate General, J&K, Srinagar.
7. President, High Court Bar Association, Jammu/ Srinagar.
8. Deputy Advocate General, Jammu.  
..... for information and necessary action.
9. In-charge NIC for uploading the same on official website of the High Court of J&K.
10. Manager, Government Press, Srinagar.
11. Office file .

  
Registrar General